

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 25<sup>th</sup> November, 2019

**No.** HC.VII-167 (Pt.-VI)/2014/7001/A : Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers to participate in a Training Course on "Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Officer", scheduled to be held from **17.12.2019 to 19.12.2019** at the Central Detective Training Institute, Kolkata-

Sl. No.	Name	Designation	Contact Details
1.	Shri Yusuf Azaz	Chief Judicial Magistrate, Hailakandi	Mob. No. 70020-56751 e-mail: <a href="mailto:yusufazaz@ajj.gov.in">yusufazaz@ajj.gov.in</a>
2.	Shri Vijay Kumar Singh	Chief Judicial Magistrate, Darrang, Mangaldoi	Mob. No. 98644-69705 e-mail: <a href="mailto:law.vks30@gmail.com">law.vks30@gmail.com</a>

The Officers are to attend the programme accordingly.

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/7002 - 7014/A dated 25.11.2019  
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.  
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata (with reference to letter No. CDTI(K)/ Trg./ Nomin./2019-20/2428, dated 16.10.2019)
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Hailakandi / Darrang, Mangaldoi.

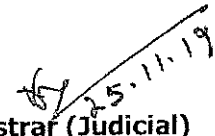
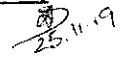
***He is requested to inform the nominated participant of his District accordingly.***

8. Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi
9. Shri Vijay Kumar Singh, Chief Judicial Magistrate, Darrang, Mangaldoi

For any queries regarding the programme, the participants may contact at [Landline Number: 033-22841049/1184/0036, Fax Number: 033-22844578, Email- [cdts.kol.bprd@nic.in](mailto:cdts.kol.bprd@nic.in) Official website: [cdtskolkata@nic.in](mailto:cdtskolkata@nic.in)]

10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
25.11.19  
**Registrar (Judicial)**  
  
25.11.19